

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 18.11.2022 TO 23.11.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	17/06/2022	CP(AA) Merger and Amalgamation(Compnies Act)	710102049002022		R P INDIA FOODS PVT LTD VS	Sec. 230-232 - Second Motion	22/11/2022	pg no 138 missed, pg no 140 repeated	-
2	16/09/2022	Intervention Petition (IBC)	710102075812022		M/S GANESH TRADING CO. VS M/S DIVYAM DEVELOPERS PRIVATE LIMITED	Sec 60(5)	22/11/2022	Affidavit not valid as explained,	Sidhant
3	30/09/2022	Contempt Petition (IBC)	710102080492022		DHARMENDRA KUMAR VS ADDITIONAL COMMISSIONER OF INCOME TAX	Sec 60(5)	21/11/2022	technically wrong section-contempt petition under rule 11, 25rs advocate welfare and 3rs court fee missed on vakalatnama,etc	ROHIT RATHI
4	29/09/2022	Company Petition (Companies Act)	710102080062022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	23/11/2022	pgs not clear 120,145,146,174,177,213 to 225	CS Nitin
5	29/09/2022	Company Petition (Companies Act)	710102080102022		AARTI MITTAL VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	22/11/2022	pgs not clear 116,118,120,122,124,126,128, 153,161,168,175,176,212,215 to 221,225,229,239 to 244	CS Nitin
6	11/10/2022	Company Appeal(Companies Act)	710102083662022		AARTI MITTAL VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec 252 (3)	23/11/2022	pgs not clear 72 ,79, income tax advance service missed	aaryan sharma
7	13/09/2022	Company Petition IB (IBC)	710102074742022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS MR. ANKUR GUPTA	Section 95(1)	21/11/2022	page:135, not clear, etc	Khushboo Shah
8	30/09/2022	Company Petition IB (IBC)	710102080622022		A AND R ENTERPRISE PRIVATE LIMITED VS TGB REALCON PRIVATE LIMITED	IBC under Sec 7	18/11/2022	Council detail and sign missed in master index, pgs not clear 29 to 31, paste welfare on blanks side of vakalatnama	Suvesh Kumar

9	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	22/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
10	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	22/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
11	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	22/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
12	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	22/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
13	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	22/11/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish

14	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	22/11/2022	petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, contact to registry	Ashish
15	14/10/2022	Company Petition (Companies Act)	710102084962022		AMBICA ENCLAVE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 213	22/11/2022	Annex MoA and AoA of respondent no 4, mentioned pg no on English typed copy,	ALOK
16	12/10/2022	Company Petition IB (IBC)	710102084182022		TARAN PREET KAUR MAKAN VS MINISTRY OF CORPORATE AFFAIRS	Section 94(1)	21/11/2022	notary missed on page: 24a, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, etc	RISHI
17	12/10/2022	Company Petition IB (IBC)	710102084142022		JASVINDER SINGH MAKAN VS MINISTRY OF CORPORATE AFFAIRS	Section 94(1)	21/11/2022	estamp paper missed with page no 24, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statment not clear, etc	RISHI
18	13/10/2022	Company Petition IB (IBC)	710102084752022		SURINDER KAUR MAKAN VS MINISTRY OF CORPORATE AFFAIRS	Section 94(1)	22/11/2022	notary missed with page no 23A, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statment not clear, etc	RISHI
19	13/10/2022	Company Petition IB (IBC)	710102084812022		PAPINDER SINGH MAKAN VS MINISTRY OF CORPORATE AFFAIRS	Section 94(1)	22/11/2022	estamp paper missed with page no 24, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statement not clear, etc	RISHI
20	13/10/2022	Company Petition IB (IBC)	710102084732022		GURMEET KAUR MAKAN VS MINISTRY OF CORPORATE AFFAIRS	Section 94(1)	22/11/2022	estamp paper missed with page no 24, petition every pages sign missed, tc not allowed, true copy certified properly, page:48, 53, 62-68, 84 not clear, 25rs advocate welfare and 3rs court fee missed, all bank statment not clear, etc	RISHI

21	18/10/2022	Company Petition IB (IBC)	710102086882022		INDIABULLS HOUSING FINANCE LIMITED VS DEVKI NANDAN TANEJA	Section 95(1)	23/11/2022	please check title name national law company tribunal is wrong please correct	Sumesh
22	19/10/2022	Company Petition IB (IBC)	710102087442022		MR. SURENDRA KANAIYALAL SHAH VS MAGICON IMPEX PRIVATE LIMITED	IBC under Sec 7	23/11/2022	advocate welfare and court fee has been misplaced (paste on blank side of vakalatnama) , contact to registry, etc	Gulshan Kr.
23	15/10/2022	Company Petition (Companies Act)	710102085862022		ANJU SAHNI VS S M S COLLECTIONS PRIVATE LIMITED	Sec. 58(3)	22/11/2022	Pgs cut 94, last three pgs not mentioned in master index	Aditya
24	20/10/2022	Company Petition IB (IBC)	710102087832022		NEERAJ KUMAR DUBEY AND OTHERS VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	22/11/2022	page:116-123, 135-144, 165-169, 208, 212, 218-220, 273, 309-310, 390, 404, 418, 420-428, 467-476, 488-496, 497-506, 575, 584, 588-596, 659, 660, 749, 752, 804-811, 815-822, 885-888, 893-899, 906, 923, 982, 996, 1000, 1032, 1036-1037, 1039-1040, 1068, 1134, 1152-1154, 1160, 1174-1175, 1222-1223, 1237, 1240, 1266, 1272, 1286, 1290-1291, 1310, 1315-1316, 1334, 1341, 1347-1348, 1384-1385, 1388, 1837-1838, not clear, etc	Rishabh Govila
25	25/10/2022	Company Petition (Companies Act)	710102088442022		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS SATMAYA TRADING COMPANY LIMITED	Sec 241 (2)	22/11/2022	Concil detail missed in index, pg no 164 &&& 165,1912 &&& 1913 wrong arranged, pgs missed 761 to 950, 922, pg no 971 missed, volume no 12 missed, wrong serial no in vol 15, proof of service missed	sfionclt
26	27/10/2022	Company Petition IB (IBC)	710102088822022		KISTEN REALTECH PRIVATE LIMITED VS AERENS JAI REALTY PRIVATE LIMITED	IBC Under Sec 9	22/11/2022	document uncompleted only draft file uploaded, etc	Siddharth Bhatli
27	2/11/2022	Company Petition IB (IBC)	710102090252022		REKHA SINGAL VS VENUS REALCON LLP	IBC under Sec 7	23/11/2022	irp registration certificate wrong arrange contact to registry	Shubhi Agarwal
28	3/11/2022	Company Petition IB (IBC)	710102090822022		BANK OF BARODA VS CYGNUS SPLENDID LIMITED	IBC under Sec 7	22/11/2022	25rs advocate welfare missed, and 3rs court fee has been misplaced, paste on blanks side of vakaltnama ,etc	Asiya Khan
29	4/11/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102090992022		NEER INFRACON LIMITED VS CYGNUS SPLENDID LIMITED	Sec. 230-232, Sec 234	22/11/2022	Master index missed in 1st volume	DEEPAK

30	5/11/2022	Company Petition IB (IBC)	710102091432022		IDBI BANK LIMITED VS SATYA NARAIN AGARWAL	Section 95(1)	23/11/2022	true copy sign missed on every pages of annexures, page:86 not clear, page:181-192, 427, 479, 538, 541, 542, 545-547, 571, 575, 587-592, 732, not clear, page:553,555, 558, 560, 562, 564, 566, 568, missed, volume 5 page numbering not clear, volume 6 wrong indexing, contact to registry, etc	SATISH
31	5/11/2022	Company Petition IB (IBC)	710102091232022		IDBI BANK LIMITED VS SMT SANGEETA AGARWAL	Section 95(1)	23/11/2022	true copy sign missed on every pages of annexures, page:86 not clear, page:181-192, 427, 479, 538, 541, 542, 545-547, 571, 575, 587-592, 732, not clear, page:553,555, 558, 560, 562, 564, 566, 568, missed, volume 5 page numbering not clear, volume 6 wrong indexing, contact to registry, etc	SATISH
32	7/11/2022	Company Petition (Companies Act)	710102091552022		NEHA AGGARWAL VS SHOWMATRIX EVENT ORGANIZERS PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	23/11/2022	Fees missed of section 242, company master data missed	DIVANSHU
33	8/11/2022	Company Petition IB (IBC)	710102092222022		INTEC CAPITAL LIMITED VS KANISHK DUGGAL	Section 95(1)	23/11/2022	page:88-99, 114-126, 142-144, 147-148, 150-151, 153-154, 157-158, 161-162, 164-169, 173-174, 179-182, not clear, (typed copy required) etc	INTEC CAPITAL LIMITED
34	9/11/2022	CP(AA) Merger and Amalgamation (Companies Act)	710102092622022		FIRST CLASS REALTORS PRIVATE LIMITED VS AJNR TRADING ENTERPRISES PRIVATE LIMITED	Sec. 230-232 - Second Motion	23/11/2022	pg no 155 not clear	aaryan sharma
35	11/11/2022	Company Petition IB (IBC)	710102093412022		RANJIT RAI KOHLI & ORS VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	21/11/2022	page:65 not clear, page:123, 139, 157, 178, 186, 207-208, blank, 543-548 true copy sign missed, 25rs advocate welfare and 3rs court fee missed, etc	Nithin
36	11/11/2022	Company Petition IB (IBC)	710102093292022		BANK OF MAHARASHTRA VS ASHISH GUPTA	Section 95(1)	18/11/2022	page:20-24 double page numbering, page:15-16 dim, jurisdiction not in delhi etc	NAMIT SURI
37	11/11/2022	Company Petition IB (IBC)	710102093442022		BINAGURI TEA CO PVT LTD VS VIPUL LIMITED	IBC under Sec 7	22/11/2022	document are wrong arrange, volume wise pdf upload (200page in each pdf) volume wise index missed, contact to registry, etc	ankoor mukesh
38	11/11/2022	Company Petition IB (IBC)	710102093362022		NAMAN INFRADEVELOPERS PRIVATE LIMITED VS VARUN MEDIA PRIVATE LIMITED	IBC under Sec 7	18/11/2022	jurisdiction not in delhi	Deepak

39	11/11/2022	Company Petition IB (IBC)	710102093262022		BANK OF MAHARASHTRA VS N. K. GUPTA	Section 95(1)	18/11/2022	page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc	NAMIT SURI
40	11/11/2022	Company Petition IB (IBC)	710102093152022		BANK OF MAHARASHTRA VS SUDHA GUPTA	Section 95(1)	18/11/2022	page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc	NAMIT SURI
41	11/11/2022	Company Petition IB (IBC)	710102093422022		SMS PLASTICS TECHNOLOGY PRIVATE LIMITED VS SUDHA GUPTA	IBC Section 59	18/11/2022	page:153 not clear, etc	Kunal
42	11/11/2022	Company Petition IB (IBC)	710102093582022		IDBI BANK LIMITED VS CHOKHANI INTERNATIONAL LIMITED	Section 95(1)	18/11/2022	page:198-200, 40, not clear, page:41 cut, 25rs advocate welfare and 3rs court fee missed placed on blank side of vakalatnama, etc	SANJAY BAJAJ
43	11/11/2022	Company Petition IB (IBC)	710102093252022		BANK OF MAHARASHTRA VS PUSHPA GUPTA	Section 95(1)	18/11/2022	page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc	NAMIT SURI
44	11/11/2022	Company Petition IB (IBC)	710102093222022		BANK OF MAHARASHTRA VS SAROJ GUPTA	Section 95(1)	18/11/2022	page: remove double page numbering on every pages of annexures, page:, 15-16, 52-53 dim, jurisdiction not in delhi etc	NAMIT SURI
45	12/11/2022	Company Petition IB (IBC)	710102093642022		INDIABULLS HOUSING FINANCE LIMITED VS TDI INFRASTRUCTURE LIMITED	IBC under Sec 7	22/11/2022	page:229-230, not clear etc,	RAJEEV
46	15/11/2022	Company Petition (Companies Act)	710102094292022		SUNIL KUMAR VS FERRO EDIFICE PRIVATE LIMITED	Intervention Application	23/11/2022	Wrong Documents uploaded	SUNIL KUMAR
47	5/11/2022	Company Petition IB (IBC)	710102091422022		IDBI BANK LIMITED VS SANJIV AGARWAL	Section 95(1)	23/11/2022	true copy sign missed on every pages of annexures, page:86 not clear, page:181-192, 427, 479, 538, 541, 542, 545-547, 571, 575, 587-592, 732, not clear, page:553,555, 558, 560, 562, 564, 566, 568, missed, volume 5 page numbering not clear, volume 6 wrong indexing, contact to registry, etc	SATISH
48	13/11/2022	Company Petition (Companies Act)	710102093932022		SUSHIL KUMAR VS VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	23/11/2022	Wrong case type select,no sign in every pgs of petition,1rs court fees missed in vakaltnama, come to the registry with hard copy, roc &&&& income tax advance service missed	DIVYANSHU
49	14/11/2022	Company Petition IB (IBC)	710102094182022		KOHINOOR APPARELS PRIVATE LIMITED VS ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	22/11/2022	page:87-89, 106, 136-142, not clear, 267-269 true copy sign missed, etc	Nithin

50	15/11/2022	Company Petition IB (IBC)	710102094302022		KKSPUN INDIA LIMITED VS KKSPUN INDIA LIMITED	Rule 11 of NCLT, 2016	22/11/2022	Memo Party Missing and Section Wrong According your PDF Index and Application and CP Not Mentioned in Main Case	S.
51	16/11/2022	Company Petition IB (IBC)	710102094912022		ONE ACRE FUND PRIVATE LIMITED VS KKSPUN INDIA LIMITED	IBC Section 59	22/11/2022	page:47, 54, 87, not clear, page 155, 157, cut, etc	ANANG
52	16/11/2022	Company Petition (Companies Act)	710102094772022		ANOOP BANSAL VS CELESTIAL KNITS & FABS PRIVATE LIMITED	Sec. 241(1)	23/11/2022	Fees missed of sections 242,244, pgs not clear 57,70,83,84,100 to 104,124,126,128,130,134,163 to 166,169 to 171,177,201,213 to 220 pgs in hindi 151,152, pgs cut 203	Mr. Amit Goel
53	16/11/2022	Company Petition IB (IBC)	710102094752022		ARISTA MANAGEMENT & REALTY ADVISORSPRIVATE LIMITED VS OASIS SUPPLIERS PRIVATE LIMITED	IBC Under Sec 9	22/11/2022	document not uploaded, etc	Shashwat Srivastava
54	16/11/2022	Company Petition IB (IBC)	710102094742022		ASHISH KUMAR VS DWARKADHIS PROJECTS PRIVATE LIMITED	IBC under Sec 7	22/11/2022	counsel details missed in index, page:124, 127, 149,256, 258, 260, not clear, irp registration certificate missed, etc	Sanyam Goel
55	16/11/2022	Company Petition IB (IBC)	710102094932022		M/S BAMRAH PIPES VS KKSPUN INDIA LIMITED	IBC Under Sec 9	22/11/2022	PAGE:639-671not clear, 3rs court fee missed, etc	MOHIT CHAUDHARY
56	15/11/2022	Intervention Petition (IBC)	710102094422022		BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Sec 60(5)	18/11/2022	section wrong according your pdf memo party missed in index and in application sign missed in application	Dushyant
57	16/11/2022	Intervention Petition (IBC)	710102094622022		DAYANAND VS GANGA RAM AGARWAL	Rule 11 of NCLT, 2016	22/11/2022	true copy sign missed on every pages of annexure, technically wrong sectional intervention under sec 60(5), list of dates and events missed, vakalatnama missed with 25rs advocate welfare and 3rs court fee missed, etc	RAGHAV CHADHA
58	16/11/2022	CP(AA) Merger and Amalgamation(Comp anies Act)	710102094852022		INNOTION TECHNOLOGIES PRIVATE LIMITED VS GANGA RAM AGARWAL	Sec. 230-232 - Second Motion	18/11/2022	Pgs not clear 42,44 to 53,56 to 77,82 to 93,132 to 137,164 to 167,173 to 181,187 to 200,207 to 207L,	Abhishek Nahta
59	16/11/2022	Contempt Petition (IBC)	710102094862022		UNION BANK OF INDIA VS NEXTRA TELESERVICES PVT LTD	Rule 11 of NCLT, 2016	22/11/2022	wrong section and case type wrong, contact to registry, etc	karunesh tandon
60	18/11/2022	Company Petition (Companies Act)	710102095452022		DHANVIRDHI CONSULTANTS PVT. LTD. VS SPML INFRA LIMITED	Rule 11 of NCLT	21/11/2022	Main Case Not Link Case Type Wrong wrong file	Sonia
61	17/11/2022	Company Petition IB (IBC)	710102095192022		HARSH DHIR VS THE KARNATAKA BANK LIMITED	Section 94(1)	22/11/2022	page:93, 115, 134, not clear, etc	Bharti Nawlani

62	17/11/2022	Company Petition IB (IBC)	710102094962022		SNAP FINSERV PRIVATE LIMITED VS THE KARNATAKA BANK LIMITED	IBC Section 59	22/11/2022	page:14 not clear, page:85-83 double page numbering, 25rs advocate welfare and 3rs court fee missed, etc	ASHISH
63	17/11/2022	Company Petition IB (IBC)	710102095232022		PETROPOL INDIA LIMITED VS GRJ DISTRIBUTORS & DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	22/11/2022	page:96, 124, not clear, vakalatnama not clear, etc	Vikas Sharma
64	17/11/2022	Company Petition IB (IBC)	710102095282022		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS DAVINDER SINGH CHAWLA	Section 95(1)	22/11/2022	page:66, 74, not clear, etc	Harish Taneja
65	17/11/2022	Company Petition IB (IBC)	710102095152022		RELIANCE REALTY LIMITED VS ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	22/11/2022	page:4 blank, petition sign missed on every pages of annexures, estamp paper missed with both affidavit, page:65, 97, 100-102, not clear, page:71-72 hindi, page:135-167 double page numbering, 25rs advocate welfare and 3rs court fee missed, etc	MANISHA T KARIA
66	17/11/2022	CP(AA) Merger and Amalgamation(Comp anies Act)	710102095242022		ADGYDE SOLUTIONS PRIVATE LIMITED VS ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	Sec. 230-232 - Second Motion	23/11/2022	5rs court fees missed in vakaltnama	Suman
67	18/11/2022	Company Petition IB (IBC)	710102095682022		KNIGHT FRANK(INDIA) PRIVATE LIMITED VS AWFIS SPACE SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23/11/2022	volume wise index missed, etc	ARPAN
68	17/11/2022	Company Petition IB (IBC)	710102094952022		CANARA BANK VS MRS. NEETA BANSAL	Section 95(1)	22/11/2022	page:78-79 cut, page:92-110, 114-118, not clear, etc	SHANKARI MISHRA
69	18/11/2022	Company Petition IB (IBC)	710102095412022		CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	23/11/2022	page:24 not clear, true copy sign missed, on every pages of annexure, estamp paper missed with supporting affidavit, vakalatnama missed with 25rs advocate welfare and 3rs court fee missed, compliance affidavit, 9(3)b missed, etc	Kapil Sharma
70	17/11/2022	Company Petition IB (IBC)	710102095292022		BANK OF BARODA (THROUGH MR. VIVEK PARTI VS ANJU KHANNA (PERSONAL GUARANTOR OF CORPORATE DEBTOR- METAPHOR EXPORTS PVT. LTD.)	Section 95(1)	22/11/2022	page:92 not clear, page:179 double page numbering, etc	MITAL AND MITAL

71	19/11/2022	Contempt Petition (IBC)	710102095822022		SETH THAKURDAS KHINVRAJ RATHI VS M/S CALS REFINERIES LIMITED	Sec 60(5)	22/11/2022	brief of synopsis and list of dates and events missed, wrong section , 3rs court fee missed on vakalatnama, etc	Malvi Balyan
72	20/11/2022	Intervention Petition (IBC)	710102096072022		SUMAN KUMAR VERMA VS M/S CALS REFINERIES LIMITED	Application under any other provisions- IBC	22/11/2022	wrong section and case type wrong, contact to registry, etc	SUMAN
73	18/11/2022	Company Petition IB (IBC)	710102095612022		MR. AMARJIT SINGH DASWAL VS PUNJAB NATIONAL BANK	Section 94(1)	23/11/2022	list of dates and events missed, pagE:171-179 double page numbering, 25rs advocate welfare missed, court fee and welfare has been misplaced (paste on blank side of vakalatnama) etc	SANGEETA BOHRA
74	19/11/2022	Company Petition IB (IBC)	710102095882022		SMT. SEEMA VS DIANA EURO CHEM PRIVATE LIMITED	IBC Under Sec 9	23/11/2022	wrong section and case type wrong, wrong efle also contact to registry, etc	VIKAS MANI SRIVASTAVA
75	19/11/2022	Company Petition IB (IBC)	710102095992022		MRS. GUNITA DASWAL PERSONAL GUARANTOR VS PUNJAB NATIONAL BANK	Section 94(1)	23/11/2022	list of dates and events missed, pagE:93-119 , 168-175, double page numbering, 25rs advocate welfare missed, court fee and welfare has been misplaced (paste on blank side of vakalatnama) etc	SANGEETA BOHRA
76	20/11/2022	Company Petition (Companies Act)	710102096042022		HEAD DIGITAL WORKS PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Rule 154, NCLT 2016	23/11/2022	section wrong and section not mention in index and memo party missing and 25-31 not clear page and ticket not allowed mid on vakalatanama and double page number after 9 page and case type wrong	ADITYA KUMAR PANDEY
77	17/11/2022	Company Petition IB (IBC)	710102095142022		CANARA BANK VS MR. SAMEER BANSAL	Section 95(1)	22/11/2022	multiple petition uploaded, proof of service missed, etc	SHANKARI MISHRA
78	21/11/2022	Company Petition IB (IBC)	710102096142022		JITENDRA V KIKAVAT VS BANK OF BARODA	Rule 11 of NCLT, 2016	23/11/2022	main case not link with application and main case 2 mention in application and need to sign every page in application	Ankit Parashar
79	19/04/2022	Interlocutory Application (I.B.C)	710102030792022	COMPANY PETITION IB (IBC)/281(PB)2019	VEKAS KUMAR GARG VS M/S NINEX DEVELOPERS LTD	Application under any other provisions- IBC	18/11/2022	section wrong according your pdf in Index	RAKESH KUMAR
80	25/06/2022	Interlocutory Application (I.B.C)	710102050232022	COMPANY PETITION IB (IBC)/1348(ND)2019	EYE BLINK MEDIA PRIVATE LIMITED VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	22/11/2022	memo party not mention in application on page 3 sign missing in application page need on every pages court fee missed 1 rs	PRANAV
81	24/06/2022	Interlocutory Application (I.B.C)	710102050182022	COMPANY PETITION IB (IBC)/1348(ND)2019	RAMP INFRATECH PVT. LTD. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	22/11/2022	"memo party not mention in application on page 3 sign missing in application page need on every pages court fee missed 1 rs "	PRANAV

82	29/08/2022	Interlocutory Application (I.B.C)	710102070232022		COMMERCIAL TAXES DEPARTMENT GOVERNMENT OF RAJASTHAN VS YOGENDER PAL SINGH LIQUIDATOR M/S GLOBAL INFONET DISTRIBUTION PVT. LTD.	Sec 60(5)	23/11/2022	main case not link and true copy missing in annexure page and page number not mention true type copy	Vidhan
83	8/9/2022	Interlocutory Application (I.B.C)	710102073342022	COMPANY PETITION IB (IBC)/16(PB)2017	HANSI INFRATECH PVT. LTD. VS EARTH ICONIC INFRASTRUCTURES	Sec 60(5)	22/11/2022	Pg-52,53, 79, 122, 123,124, true copy sign missed	Ashwarya Sinha
84	28/09/2022	Interlocutory Application (I.B.C)	710102079362022	COMPANY PETITION IB (IBC)/272(PB)2019	SATISH KUMAR VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/11/2022	please mention memo party on memo party	PRANAV
85	28/09/2022	Interlocutory Application (I.B.C)	710102079392022	COMPANY PETITION IB (IBC)/272(PB)2019	SS CONSTRUCTION THROUGH SHUSHILA SHARMA VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/11/2022	please mention memo party on memo party index cut need to sign on every pages on application Pg-5,7,11 are cut	PRANAV
86	28/09/2022	Interlocutory Application (I.B.C)	710102079372022	COMPANY PETITION IB (IBC)/272(PB)2019	ABS ELECTRICALS PVT LTD VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/11/2022	please mention memo party on memo party	PRANAV
87	28/09/2022	Interlocutory Application (I.B.C)	710102079382022	COMPANY PETITION IB (IBC)/272(PB)2019	SHIVA CONSTRUCTION THROUGH S.D. SHARMA VS JNC CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/11/2022	please mention memo party on memo party please merge vakalatnama with application pdf	PRANAV
88	8/10/2022	Interlocutory Application (I.B.C)	710102082492022	COMPANY PETITION IB (IBC)/2582(ND)2019	GYAN CHANDRA MISRA VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	22/11/2022	counsel details missed and sign on memo party Pg-65 not clear	Avinash Bhati
89	8/10/2022	Interlocutory Application (I.B.C)	710102082672022		PRIYANKA GUPTA VS M/S INDIRAPURAM HABIBAT CENTRE PVT LTD	Sec 60(5)	23/11/2022	Main Case Not Link E-Stamp paper Missing Page No . true copy sign missed Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	A.K ASSOCIATES law offices
90	7/9/2022	Interlocutory Application (I.B.C)	710102072922022	COMPANY PETITION IB (IBC)/2144(ND)2019	ATUL JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	22/11/2022	section wrong or please check pdf and technically	ANAND
91	7/9/2022	Interlocutory Application (I.B.C)	710102072912022	COMPANY PETITION IB (IBC)/2144(ND)2019	SHALINI JAIN VS CLASSIC BOTTLE CAPS PRIVATE LIMITED	Sec 42	22/11/2022	;section wrong or please check pdf and technically please contact to registry	ANAND
92	9/10/2022	Interlocutory Application (I.B.C)	710102082852022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	21/11/2022	Pg-52,78,81,82,84,85,87,89,90 to 110,112 to 125,140,142,144,145,147,149 to 152, 159 to 172, not clear	Sajeve Bhushan Deora

93	9/10/2022	Interlocutory Application (I.B.C)	710102082872022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Application under any other provisions- IBC	22/11/2022	Page No. 166-175, Page not clear	Sajeve Bhushan Deora
94	10/10/2022	Interlocutory Application (I.B.C)	710102083292022	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS MR. S.N MODAK	Sec 66(1)	22/11/2022	Page No. 147, 149 Page Not Clear	Sajeve Bhushan Deora
95	2/9/2022	Interlocutory Application (I.B.C)	710102071622022	COMPANY PETITION IB (IBC)/516(ND)2020	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Rule 11 of NCLT, 2016	23/11/2022	case type wrong main petition not mention in prayer	Sanyam
96	13/10/2022	Company Appeal (IBC)	710102084662022	COMPANY PETITION IB (IBC)/144(PB)2017	COMMERCIAL TAX DEPARTMENT VS ANIL KOHLI LIQUIDATOR	Sec 42	21/11/2022	memo of parties, brief of synopsis and list of dates and events missed, etc	Tannya Baranwal
97	14/10/2022	Interlocutory Application (I.B.C)	710102084952022	COMPANY PETITION IB (IBC)/1572(ND)2019	WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/11/2022	main case missed in memo party ticket not allowed on vakalatnama content	vivek kumar karn
98	15/10/2022	Interlocutory Application (I.B.C)	710102086122022	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SONEAR INDUSTRIES LIMITED VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Application under any other provisions- IBC	18/11/2022	DD not submitted.	Chaitanya Bansal
99	15/10/2022	Interlocutory Application (I.B.C)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	22/11/2022	Page No. 44-47, 56-59, 75-92, 190-207,210, 246, 422-423, 425, 436, 443, 446, 484-487, 493- 510, 512- 513, 516-526, 534-538, 549, Page Not Clear and Page No. 72 , 74, 93, 187, 189, 208, 488, 490, 492, 511, Need to English Translate Copy and Please Mentioned in Page No. in True Typed Copy case type wrong please contact to registry	Manisha
100	27/10/2022	Company Application(Companies Act)	710102088622022	COMPANY PETITION (COMPANIES ACT)/365(ND)2017	MR ASHOK KUMAR VERMA VS M/S BAVER SUSPENSION PRIVATE LIMITED & ORS	Application under any other provisions	21/11/2022	Affidavit back date.	PRATIBHA
101	27/10/2022	Restoration Application (IBC)	710102088592022	COMPANY PETITION IB (IBC)/615(ND)2020	T.J. COMMUNICATIONS PVT. LTD. VS M/S BAJAJ APPLIANCES LTD.	Rule 11 of NCLT, 2016	23/11/2022	main case number not mention in prayer please check your pdf main case wrong	Amrendra Kumar Mehta
102	27/10/2022	Interlocutory Application (I.B.C)	710102088752022	COMPANY PETITION IB (IBC)/1397(PB)2019	OMKAR NATH MITTAL HUF VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	21/11/2022	affidavit address missed	Aditya Nayyar

103	1/11/2022	Interlocutory Application (I.B.C)	710102089872022	COMPANY PETITION IB (IBC)/876(ND)2020	MANJU TIWARY VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	22/11/2022	sign missing in application page affidavit back date please delete previous document	Mayank sapre
104	1/11/2022	Interlocutory Application (I.B.C)	710102089972022	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	22/11/2022	48,50 not clear page and case type wrong please choose case type Interlocutory Application (I.B.C)	NAMRATA RANGA
105	31/10/2022	Interlocutory Application (I.B.C)	710102089662022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAJEEVPAL VS SARAYA INDUSTRIES LTD	Sec 60(5)	22/11/2022	"sign missing in application page on every pages "	KARUNA NIDHI
106	31/10/2022	Interlocutory Application (I.B.C)	710102089652022	COMPANY PETITION IB (IBC)/2628(ND)2019	PRINT PACK VS SARAYA INDUSTRIES LTD	Sec 60(5)	22/11/2022	sign missing in application page on every pages	KARUNA NIDHI
107	2/11/2022	Interlocutory Application (I.B.C)	710102090372022	COMPANY PETITION IB (IBC)/198(ND)2022	BANK OF BARODA VS M/S NITYA REALTECH PVT. LTD.	Sec 60(5),Rule 11 of NCLT, 2016	18/11/2022	main case wrong in pdf mention true type copy	Ashish Verma
108	5/11/2022	Interlocutory Application (I.B.C)	710102091222022	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS M/S NITYA REALTECH PVT. LTD.	Application under any other provisions- IBC	18/11/2022	sign missed on memo party missed	ASHOK
109	5/11/2022	Interlocutory Application (I.B.C)	710102091242022	COMPANY PETITION IB (IBC)/1397(PB)2019	SUMITRA SINGHANIA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	22/11/2022	Pg-112,114,120, 122, 135,239,155,164,166,174,180, 195, 199,203,213,220, 223,224,225,228 not clear welfare missed 25 rs	Aditya Nayyar
110	6/11/2022	Interlocutory Application (I.B.C)	710102091452022	COMPANY PETITION IB (IBC)/1397(PB)2019	SHANKER LAL SINGHANIA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	21/11/2022	Pg-216 to 218 not clear	Aditya Nayyar
111	4/11/2022	Interlocutory Application (I.B.C)	710102090962022		DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC	21/11/2022	ticket not allowed mid on vakalatnama and main case not link application missed	Omprakash Sharma
112	3/11/2022	Interlocutory Application (I.B.C)	710102090892022	COMPANY PETITION IB (IBC)/2628(ND)2019	RAMAWATI DEVI VS SARAYA INDUSTRIES LTD	Sec 60(5)	22/11/2022	sign missing in application page on every page and 10-40 not 68 in hindi	KARUNA NIDHI
113	5/11/2022	Interlocutory Application (I.B.C)	710102091442022	COMPANY PETITION IB (IBC)/204(ND)2021	HITESH GOEL VS SARAYA INDUSTRIES LTD	Sec 60(5)	22/11/2022	section wrong according your pdf	Kiran Sharma
114	4/11/2022	Interlocutory Application (I.B.C)	710102091132022	COMPANY PETITION IB (IBC)/449(PB)2019	ASHISH SINGH RESOLUTION PROFESSIONAL VS RAJIV SHARMA	Application under any other provisions- IBC	22/11/2022	Pg43 missed Pg- 45 to 50 in hindi	ABHISHEK
115	7/11/2022	Company Appeal (IBC)	710102091632022	COMPANY PETITION IB (IBC)/73(PB)2017	EMPLOYEE PROVIDENT FUND ORGANIZATION THROUGH ASSISTANT P.F. COMMISSIONER/ OIC VS GLOBAL HOUSEWARE LIMITED	Section 42 - Submitted by Government Body	21/11/2022	page:49-50, 102-105, not clear, vol1 index missed, wrong sec and payment missed, etc	Kaushik Kumar Dey
116	10/11/2022	Interlocutory Application (I.B.C)	710102092792022	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS GLOBAL HOUSEWARE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	22/11/2022	affidavit and stamp paper missing	JASPREET

117	10/11/2022	Interlocutory Application (I.B.C)	710102092842022	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Application under any other provisions- IBC	22/11/2022	separate application under section 21 of the insolvency and bankruptcy code.2016	Mr. jitendra kumar
118	9/11/2022	Interlocutory Application (I.B.C)	710102092412022	COMPANY PETITION IB (IBC)/3401(PB)2019	ANIL DUGAL VS GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD	Sec 60(5)	21/11/2022	memo party missing and true copy missing and ticket not allowed mid on vakalatnama memo party missing need to sign on every pages on application	Ayush Bhatia
119	10/11/2022	Interlocutory Application (I.B.C)	710102092832022	COMPANY PETITION IB (IBC)/52(PB)2021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS STAN AUTOS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/11/2022	section wrong according your pdf please delete extra document	Mr. jitendra kumar
120	8/11/2022	Interlocutory Application (I.B.C)	710102092232022		PARTHA SARATHY SARKAR VS COC/ERSTWHILE COC MEMBERS INNOVARI TECHNOLOGIES PVT. LTD.	Application under any other provisions- IBC	21/11/2022	and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket not Allowed Mid on Vakalatnama Main Case Not Link and Section wrong counsel details missed after index and every where Double Pagination Pg-92 to 100,	PARTHA
121	8/11/2022	Interlocutory Application (I.B.C)	710102092342022	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL (RP) VS SHYAM SEHGAL & OTHERS	19(2)	21/11/2022	main case not mention in memo party memo party missed in index	Karan Jain
122	10/11/2022	Interlocutory Application (I.B.C)	710102092852022	COMPANY PETITION IB (IBC)/711(ND)2018	SRIVASA LEGAL LLP VS IDEAL PRINTOGRAPHICS PVT LTD	Sec 60(5)	22/11/2022	need to sign on every pages on application	Satyapal
123	11/11/2022	Interlocutory Application (I.B.C)	710102093602022	COMPANY PETITION IB (IBC)/1106(ND)2018	REGIONAL PF COMMISSIONER DELHI-EAST VS M/S. EXCLUSIVE OVERSEAS PVT. LTD.	Sec 60(5)	23/11/2022	Pg,25,26,27,28,-37 not clear page	SHIVANATH MAHANTA
124	10/11/2022	Interlocutory Application (I.B.C)	710102093012022	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA - LIQUIDATR OF SHREE ASHTVINAYAK GEMS AND STONES PVT LTD VS DEEPAK CHANDILA	Application under any other provisions- IBC	18/11/2022	"Section Wrong According your Index please choose Application under any other provisions- IBC"	SUMAN
125	12/11/2022	Interlocutory Application (I.B.C)	710102093702022	COMPANY PETITION IB (IBC)/812(ND)2018	SUSHEEL KUMAR GUPTA LIQUIDATOR VS DEEPAK CHANDILA	Regulation 44(2), Liquidation process Regulation, 2016	21/11/2022	section wrong please choose section 60(5) in technical	PARTHO

126	12/11/2022	Interlocutory Application (I.B.C)	710102093742022	COMPANY PETITION IB (IBC)/1744(ND)2019	DEBASHISH NANDA VS RAJNISH NAGAR & ORS	Sec 66(1)	23/11/2022	section wrong and 49-63,69-80,82-94,96-110,152-185,190-206,208-210,212-231,240,244-256,258-301,303-313,315-316,318-328,330-331,334-348,433-439,520-530,557,559-570,578-585,594-604,608-616,651,658-669,698-708,725-729,not clear page and 550,737-746 hindi page and page number double	Adya
127	14/11/2022	Company Appeal (IBC)	710102093972022	COMPANY PETITION IB (IBC)/900(ND)2020	P. MOORTHY VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG	Sec 42	22/11/2022	page No. 18 not clear	C.RUBAVATHI
128	14/11/2022	Interlocutory Application (I.B.C)	710102094212022	COMPANY PETITION IB (IBC)/652(PB)2019	AMIT AGRAWAL VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG	Sec 60(5)	22/11/2022	26-30,33-34,55,96,178-183,200-201,237-238,260-262,265-268, not clear page and 53 cut page and page number double after 192 page and section wrong	Pankaj
129	17/11/2022	Interlocutory Application (I.B.C)	710102095172022	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF WOOLWAYS INDIA LIMITED VS LIQUIDATOR OF M/S HEMA ENGINEERING INDUSTRIES LTD. MR. VIKAS GARG	Application under any other provisions- IBC	18/11/2022	page numbering missing after page 7,8	Sajeve Bhushan Deora
130	17/11/2022	Restoration Application (IBC)	710102095042022	COMPANY PETITION IB (IBC)/29(ND)2018	JITENDRA V KIKAVAT VS BANK OF BARODA	Rule 11 of NCLT, 2016	21/11/2022	main case not link	Ankit Parashar
131	18/11/2022	Company Appeal (IBC)	710102095672022	COMPANY PETITION IB (IBC)/2081(ND)2019	AMJAD NORR MIR VS SUNIL KUMAR AGARWAL LIQUIDATOR OF TYBROS (INDIA) PRIVATE LIMITED	Sec 42	22/11/2022	brief of synopsis and list of dates and events missed, notary missed on every stamp paper, etc	RISHABH JAIN
132	17/11/2022	Interlocutory Application (I.B.C)	710102095032022	COMPANY PETITION IB (IBC)/3226(ND)2019	BHARAT SANCHAR NIGAM LIMITED VS OKAYA POWER PVT LTD	Rule 11 of NCLT, 2016	18/11/2022	stamp paper missing and section wrong and section not mention in index and	Sapna
133	17/11/2022	Restoration Application (IBC)	710102095252022	INTERLOCUTORY APPLICATION (I.B.C)/907(PB)2022	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Application under any other provisions- IBC	18/11/2022	case type wrong and sign missing in application page	Brijesh Kumar Tamber
134	17/11/2022	Interlocutory Application (I.B.C)	710102095212022	COMPANY PETITION IB (IBC)/199(PB)2018	ANSHUJ DHINGRA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Sec 60(5)	18/11/2022	section wrong	ANSHUJ DHINGRA
135	17/11/2022	Interlocutory Application (I.B.C)	710102095222022	COMPANY PETITION IB (IBC)/67(ND)2022	RESOLUTION PROFESSIONAL FOR SOM RESORTS PVT LTD VS COSMIC STRUCTURES LIMITED THROUGH OFFICIAL LIQUIDATOR	Sec 60(5)	18/11/2022	22-29,37-40,42-43, not clear page	NIKITA RAJPAL

136	17/11/2022	Interlocutory Application (I.B.C)	710102095262022	COMPANY PETITION IB (IBC)/1344(PB)2018	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Sec 60(5)	18/11/2022	54,86, not clear page and memo party missing	Brijesh Kumar Tamber
137	17/11/2022	Interlocutory Application (I.B.C)	710102095312022	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	18/11/2022	section wrong and sign missing in application page and page 12,15,16 ,83-84 not clear page and 79-82,85-90,91-116,hindi page and 127 page missing and true copy missing in annexure page	ABHISHEK VIKRAM
138	17/11/2022	Interlocutory Application (I.B.C)	710102094972022	COMPANY PETITION IB (IBC)/980(ND)2020	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED VS SITI VISION DIGITAL MEDIA PVT. LTD.	Rule 11 of NCLT, 2016	18/11/2022	section wrong	HARSHAL KUMAR
139	17/11/2022	Interlocutory Application (I.B.C)	710102095012022	COMPANY PETITION IB (IBC)/17(ND)2019	SUNIL KUMAR WADHWA VS SARVESH KASHYAP RESOLUTION PROFESSIONAL	Sec 60(5)	18/11/2022	memo party incomplete	ARUN
140	17/11/2022	Interlocutory Application (I.B.C)	710102095322022	COMPANY PETITION IB (IBC)/517(ND)2022	SHRI SHYAM OVERSEAS LLP VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	18/11/2022	ib not mention in main case and sign missing in application page and page number not mention in index and service missing	MOHIT NANDWANI
141	17/11/2022	Interlocutory Application (I.B.C)	710102095132022	COMPANY PETITION IB (IBC)/1835(ND)2019	RUKHSANA CHOUDHURY VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	18/11/2022	10-16 not clear page	ASHOK
142	17/11/2022	Interlocutory Application (I.B.C)	710102095182022	COMPANY PETITION IB (IBC)/1344(PB)2018	BANK OF BARODA VS ALOK KUMAR AGRAWAL LIQUIDATOR	Rule 11 of NCLT, 2016	18/11/2022	memo party missing and section wrong and sign missing in application page	Brijesh Kumar Tamber
143	18/11/2022	Interlocutory Application (I.B.C)	710102095742022	COMPANY PETITION IB (IBC)/725(ND)2020	ANIL KOHLI RESOLUTION PROFESSIONAL FOR DEHRADUN HIGHWAYS PROJECT LIMITED VS ALOK KUMAR AGRAWAL LIQUIDATOR	Application under any other provisions- IBC	21/11/2022	section wrong	ABHISHEK
144	17/11/2022	Interlocutory Application (I.B.C)	710102095332022	COMPANY PETITION IB (IBC)/345(ND)2022	VIKAS ECOTECH LIMITED VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	21/11/2022	ib not mention in main case and page number not mention in index and page number missing in application page and sign missing application page	MOHIT NANDWANI
145	17/11/2022	Interlocutory Application (I.B.C)	710102095342022	COMPANY PETITION IB (IBC)/582(ND)2022	VRINDAA ADVANCED MATERIALS LIMITED VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	21/11/2022	ib not mention in main case and page number not mention in index and page number missing in application page	MOHIT NANDWANI
146	18/11/2022	Interlocutory Application (I.B.C)	710102095732022	COMPANY PETITION IB (IBC)/21(ND)2022	GANGA RAM AGARWAL INTERIM RESOLUTION PROFESSIONAL MOTHER PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS BEST AGROLIFE LIMITED	Application under any other provisions- IBC	21/11/2022	24-25,27-28,79-80, not clear page	aditya gauri

147	18/11/2022	Interlocutory Application (I.B.C)	710102095492022	COMPANY PETITION IB (IBC)/64(PB)2017	SHILPI CABLE TECHNOLOGIES LIMITED VS BEST AGROLIFE LIMITED	Sec 54(1)	21/11/2022	volume wise index not attached	Sanampreet
148	17/11/2022	Interlocutory Application (I.B.C)	710102095352022	COMPANY PETITION IB (IBC)/539(ND)2022	VIPIN AGARWAL VS ASHISH MITTAL	Rule 11 of NCLT, 2016	21/11/2022	section wrong and separate file report and 19-83,89,95,125-141, hindi page and 108-123,not clear page	ABHISHEK DEVGAN
149	17/11/2022	Interlocutory Application (I.B.C)	710102095392022	COMPANY PETITION IB (IBC)/538(ND)2022	VIPIN AGARWAL VS ABHINAV MITTAL	Rule 11 of NCLT, 2016	21/11/2022	section wrong and 15-87,113-130, hindi page and 88-112,168-173,not clear page and 179 page not mention in index	ABHISHEK DEVGAN
150	17/11/2022	Interlocutory Application (I.B.C)	710102095362022	COMPANY PETITION IB (IBC)/537(ND)2022	VIPIN AGARWAL VS ARUN MITTAL	Rule 11 of NCLT, 2016	21/11/2022	section wrong and please separate file report and 16-71,76, 112-129,167-172hindi page and 72-74,77-111 not clear page	ABHISHEK DEVGAN
151	18/11/2022	Interlocutory Application (I.B.C)	710102095752022	COMPANY PETITION IB (IBC)/577(ND)2020	INCOME TAX OFFICER VS MR. MOHD. NAZIM KHAN LIQUIDATO IN M/S ZENITH AUTOMOTIVE PVT. LTD.	Any other provision - Govt body	21/11/2022	case type and section wrong	PUNEET
152	18/11/2022	Interlocutory Application (I.B.C)	710102095762022	COMPANY PETITION IB (IBC)/577(ND)2020	INCOME TAX OFFICER VS MR. MOHD. NAZIM KHAN LIQUIDATOR IN M/S ZENITH AUTOMOTIVE PVT. LTD.	Sec 42,Rule 11 of NCLT, 2016	21/11/2022	case type and section wrong	PUNEET
153	19/11/2022	Company Application(Companies Act)	710102095782022	COMPANY APPEAL(COMPANIES ACT)/209(ND)2019	MIR. DHARAMI VIR CHUGI VS ROC DELHI	Rule 11 of NCLT	22/11/2022	29 page not clear and ticket not allowed mid on vakalatnama	NEERAJ
154	17/11/2022	Company Appeal (IBC)	710102095112022	COMPANY PETITION IB (IBC)/900(ND)2020	VISHAL MANJUNATH VS MR. VIKAS GARG LIQUIDATOR FOR M/S HEMA ENGINEERING INDUSTRIES LTD.	Sec 42	22/11/2022	page:16-19 not clear, etc	C.RUBAVATHI
155	17/11/2022	Company Appeal (IBC)	710102095102022	COMPANY PETITION IB (IBC)/900(ND)2020	V KANJAPPAN VS MR. VIKAS GARG LIQUIDATOR FOR M/S HEMA ENGINEERING INDUSTRIES LTD.	Sec 42	22/11/2022	page:12-15 true copy sign missed, etc	C.RUBAVATHI
156	19/11/2022	Interlocutory Application (I.B.C)	710102095832022	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI VS MR. VIKAS GARG LIQUIDATOR FOR M/S HEMA ENGINEERING INDUSTRIES LTD.	Sec 60(5)	22/11/2022	please attaché stamp paper and affidavit after prayer	Khushboo Shah
157	17/11/2022	Interlocutory Application (I.B.C)	710102095302022	COMPANY PETITION IB (IBC)/721(ND)2021	MOHD NAZIM KHAN (APPLICATION FOR APPROVAL OF RESOLUTION PLAN_VA REALCON) VS MR. VIKAS GARG LIQUIDATOR FOR M/S HEMA ENGINEERING INDUSTRIES LTD.	Application under any other provisions- IBC	21/11/2022	184-193,244,255-285,296-318, not clear page	MOHD NAZIM KHAN

158	21/11/2022	Company Appeal (IBC)	710102096312022		ICICI BANK LIMITED VS ESSAR POWER JHARKHAND AND LTD.	Sec 60(5)	22/11/2022	wrong section and case type wrong, contact to registry, etc	Sudesh Kumar Verma
159	18/11/2022	Interlocutory Application (I.B.C)	710102095642022	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS ESSAR POWER JHARKHAND AND LTD.	Application under any other provisions- IBC	21/11/2022	page number missing application page	PRABHAKAR KUMAR
160	21/11/2022	Interlocutory Application (I.B.C)	710102096162022	COMPANY PETITION IB (IBC)/737(PB)2018	EXECUTIVE ENGINEER VS TWENTY FIRST CENTURY WIRE ROADS	Sec 60(5)	23/11/2022	service missed please contact to registry	Surjendu Sankar Das
161	18/11/2022	Interlocutory Application (I.B.C)	710102095632022	COMPANY PETITION IB (IBC)/766(ND)2021	ANJANI TECHNOPLAST LIMITED VS TWENTY FIRST CENTURY WIRE ROADS	Application under any other provisions- IBC	23/11/2022	main wrong IB not mention in pdf.in whole pdf section not mention in index and in application. please merge vakalatnama	KUMAR DEEPAJ
162	19/11/2022	Interlocutory Application (I.B.C)	710102095942022	COMPANY PETITION IB (IBC)/205(ND)2021	ROMESH SAWHNEY VS HERO FINCORP LTD.	Sec 60(5)	22/11/2022	43-47 not clear page and page number not mention in index after 47 page	Aditya Trehan
163	18/11/2022	Interlocutory Application (I.B.C)	710102095662022	COMPANY PETITION IB (IBC)/271(PB)2017	ARPIT AGARWAL VS GOPAL LAL BASER	Sec 60(5)	21/11/2022	60-61,74,96,102-109 not clear page and 73 cut page	VEKAS KUMAR GARG
164	21/11/2022	Company Appeal (IBC)	710102096252022	COMPANY PETITION IB (IBC)/267(ND)2022	L&T FINANCE LIMITED VS PUNEET TYAGI	Rule 11 of NCLT, 2016	22/11/2022	wrong section and case type wrong, contact to registry, etc	Neeraj
165	19/11/2022	Interlocutory Application (I.B.C)	710102096002022	COMPANY PETITION IB (IBC)/2260(ND)2019	ATIUTTAM PRASAD SINGH_EXTENSION AND EXCLUSION APP VS PUNEET TYAGI	Regulation 44(2), Liquidation process Regulation, 2016	22/11/2022	section wrong	MOHD NAZIM KHAN
166	19/11/2022	Interlocutory Application (I.B.C)	710102095972022	COMPANY PETITION IB (IBC)/22(ND)2018	SHEKHAR RESORT LIMITED VS PUNJAB NATIONAL BANK	Application under any other provisions- IBC	22/11/2022	section wrong and 35, not clear page and 37,40,hindi page	ABHISHEK
167	21/11/2022	Company Appeal (IBC)	710102096242022	COMPANY PETITION IB (IBC)/257(ND)2022	L&T FINANCE LIMITED VS RAJ PAL TYAGI	Rule 11 of NCLT, 2016	22/11/2022		Neeraj
168	19/11/2022	Interlocutory Application (I.B.C)	710102095982022	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG INTERIM RESOLUTION PROFESSIONAL VS RAJ PAL TYAGI	Application under any other provisions- IBC	22/11/2022	due payment other section	ABHISHEK
169	21/11/2022	Interlocutory Application (I.B.C)	710102096362022	COMPANY PETITION IB (IBC)/300(PB)2020	PHOENIX ARC PVT LTD VS AJIT GYANCHAND JAIN	Sec 60(5)	22/11/2022	12-16,18-76, not clear page	Gulshan Kr.
170	21/11/2022	Interlocutory Application (I.B.C)	710102096282022	COMPANY PETITION IB (IBC)/1032(ND)2018	PUNJAB NATIONAL BANK INTERNATIONAL LIMITED VS M/S.SUPERIOR INDUSTRIES LTD.	Any other provision - Govt body	22/11/2022	need to additional	MITHILESH KUMAR
171	21/11/2022	Interlocutory Application (I.B.C)	710102096332022	COMPANY PETITION IB (IBC)/230(ND)2020	RAJESH KUMAR PARAKH VS M/S.SUPERIOR INDUSTRIES LTD.	Sec 60(5)	23/11/2022	page number not mention in index and page number missing application page	Ahsan Ahmad

172	19/11/2022	Interlocutory Application (I.B.C)	710102095932022	COMPANY PETITION IB (IBC)/1061(ND)2018	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS & BEWERAGES PVT LTD VS M/S.SUPERIOR INDUSTRIES LTD.	Sec 54(1)	22/11/2022	section wrong and 28,69, not clear page and true copy missing in annexure page	RISHI KUMAR SINGHAL
173	19/11/2022	Interlocutory Application (I.B.C)	710102095902022	COMPANY PETITION IB (IBC)/1006(ND)2019	SKC INFRA TECH PRIVATE LIMITED VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Sec 60(5)	22/11/2022	vol2 missing and page number not mention in index and page number missing application page	Mohit Seth
174	19/11/2022	Interlocutory Application (I.B.C)	710102095862022	COMPANY PETITION IB (IBC)/1132(ND)2020	MOHD NAZIM KHAN _ UPDATION OF MASTER DATA_LEGEND INFOWAYS PVT. LTD. (DHSL) VS REGISTRAR OF COMPANIES MUMBAI	Sec 60(5)	22/11/2022	86,89-90, not clear page and page number double after 28 page	MOHD NAZIM KHAN
175	19/11/2022	Interlocutory Application (I.B.C)	710102095952022	COMPANY PETITION IB (IBC)/205(ND)2021	ROMESH SAWHNEY VS REGISTRAR OF COMPANIES MUMBAI	Sec 60(5)	22/11/2022	22-25 not clear page and 43 cut page	Aditya Trehan
176	21/11/2022	Interlocutory Application (I.B.C)	710102096102022	COMPANY PETITION IB (IBC)/593(PB)2018	CREDITORS IN CLASS OF SERVICE APARTMENT OF IP CONSTRUCTION PVT. LTD. VS M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	22/11/2022	incomplete file	Arijeet
177	19/11/2022	Restoration Application (Companies Act)	710102095842022		SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS M/S. IP CONSTRUCTION PVT. LTD.	Sec. 230-232 - Second Motion	23/11/2022	memo party missing and main case not link and section wrong	Amitabh
178	20/11/2022	Interlocutory Application (I.B.C)	710102096082022	COMPANY PETITION IB (IBC)/204(ND)2021	M/S SUPERTECH LIMITED VS M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	22/11/2022	26,29-33 not clear page	ARGUS PARTNERS
179	21/11/2022	Interlocutory Application (I.B.C)	710102096122022	COMPANY PETITION IB (IBC)/492(ND)2018	VICTORY INTERNATIONAL VS KIRAN MARTIN GOLLA LIQUIDATOR OF SUNGIL INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	22/11/2022	memo party missing and 38-39,55-68,71 not clear page and 69 hindi page and true copy missing in annexure page	Pankaj Jain
180	22/11/2022	Interlocutory Application (I.B.C)	710102096492022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS KARNATAKA POWER CORPORATION LIMITED	Sec 60(5)	23/11/2022	main case not link and 17,22,30,38,40,43,47,52-53,64-71,74-84,91-92,95-97,111-114,137-143,149-154,162-164,185,188-195,208-211,221,266,272-275,277,303-304,322-324,342,351,356-357, not clear page and welfare and court fee missing in vakalatnama	ankur gupta

181	21/11/2022	Company Application(Companies Act)	710102096272022		MANOJ KUMAR GUPTA VS VARDHMAN ROLLER FLOUR MILLS PRIVATE LIMITED	Rule 11 of NCLT	22/11/2022	Main Case Not Link and Volume 1 Index Missing and Page No. 21- 37 188-204192-195, 410-413 , Not Clear and Page After 169 to 420 Double Pagination and Please Page No. Mentioned in True Typed Copy	Rajeev
182	22/11/2022	Interlocutory Application (I.B.C)	710102096502022		TECPRO SYSTEM LIMITED UNDER LIQUIDATION VS CHATTISGARH STATE POWER GENERATION COMPANY	Sec 60(5)	23/11/2022	main case not link and 34 not clear page and welfare and court fee missing in vakalatanama and page number missing after 76 page and double page numbering	ankur gupta
183	21/11/2022	Interlocutory Application (I.B.C)	710102096342022	COMPANY PETITION IB (IBC)/16(PB)2017	HARISH CHANDER MANCHANDA VS CHATTISGARH STATE POWER GENERATION COMPANY	Sec 60(5)	23/11/2022	sing missing in application page and verified date missing in affidavit	RAKESH KUMAR
184	22/11/2022	Company Application(Companies Act)	710102096392022	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	DELHI GYMKHANA CLUB LIMITED VS UNION OF INDIA	Rule 11 of NCLT	23/11/2022	section not mention in index and sign missing in application page and true copy missing	Niranjan
185	20/11/2022	Interlocutory Application (I.B.C)	710102096092022	COMPANY PETITION IB (IBC)/981(ND)2020	ROSHAN LAL JAIN VS UNION OF INDIA	Application under any other provisions- IBC	23/11/2022	8,14,15,16-17 not clear page AND PAGE NUMBER NOT MENTION IN INDEX	ROSHAN LAL JAIN
186	22/11/2022	Interlocutory Application (I.B.C)	710102096462022	COMPANY PETITION IB (IBC)/300(PB)2020	AJIT GYANCHAND JAIN VS UNION OF INDIA	Sec 60(5)	23/11/2022	Page No. 312-314, 395, 570-571, Page Not Clear and Page No. 320, 339, 394, 657, 659, 665, 667, Need to English Translate Copy	Wamika Trehan
187	21/11/2022	Interlocutory Application (I.B.C)	710102096222022	COMPANY PETITION IB (IBC)/1359(ND)2019	JAGDISH SINGH NAIN RP OF HBN FOODS LTD. VS BIRLA FINANCIAL DISTRIBUTION LTD.	Rule 11 of NCLT, 2016	23/11/2022	memo party missing and true copy missing	Abhishek
188	21/11/2022	Interlocutory Application (I.B.C)	710102096262022	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS BIRLA FINANCIAL DISTRIBUTION LTD.	Application under any other provisions- IBC	23/11/2022	23,27, not clear page	VARSHA
189	22/11/2022	Restoration Application (Companies Act)	710102096412022		EMPLOYEE PROVIDENT FUND ORGANISATION VS MAN MOHAN VIJ	Any other provision - Govt body	23/11/2022	main case not link and section wrong and page 10 not clear and sign missing in application page	Kaushik Kumar Dey
190	22/11/2022	Interlocutory Application (I.B.C)	710102096382022	COMPANY PETITION IB (IBC)/725(ND)2020	ANIL KOHLI RESOLUTION PROFESSIONAL FOR DEHRADUN HIGHWAYS PROJECT LIMITED VS MAN MOHAN VIJ	Application under any other provisions- IBC	23/11/2022	section wrong and 133-134,160-161cut page and 163,104 not clear page	ABHISHEK
191	22/11/2022	Interlocutory Application (I.B.C)	710102096742022	COMPANY PETITION IB (IBC)/282(ND)2022	EZEEO ONE TRAVEL & TOURS LIMITED VS TSI YATRA PRIVATE LIMITED	Sec 60(5)	23/11/2022	memo party missing and section wrong and 7-12 not clear page and true copy missing and page number double after 53 page	Kushagra Raj

192	22/11/2022	Company Application(Companies Act)	710102096542022	COMPANY APPEAL(COMPANIES ACT)/212(ND)2022	MOON LIGHT PROPBUILD PRIVATE LIMITED VS THREE C INFRATECH PRIVATE LIMITED	Rule 11 of NCLT	23/11/2022	case type wrong	Sonam Sharma
193	22/11/2022	Interlocutory Application (I.B.C)	710102096722022	COMPANY PETITION IB (IBC)/301(ND)2022	ANKIT GUPTA VS THREE C INFRATECH PRIVATE LIMITED	Application under any other provisions- IBC	23/11/2022	16-19,25-75,81-90 not clear page	ADVOCATE GAUTAM SINGHAL
194	22/11/2022	Interlocutory Application (I.B.C)	710102096482022	COMPANY PETITION IB (IBC)/938(PB)2018	INDIAN OVERSEAS BANK VS M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	23/11/2022	ib not mention in main case and memo party missing and sign missing in application page and page number missing application page and stamp paper missing	Nitin
195	22/11/2022	Interlocutory Application (I.B.C)	710102096642022	COMPANY PETITION IB (IBC)/21(ND)2022	GANGA RAM AGARWAL INTERIM RESOLUTION PROFESSIONAL MOTHER PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS MEGHA VERMA AND ORS.	19(2)	23/11/2022	ib not mention in main case and 54-57,65-70,92-93,97-98,127-128,not clear page	aditya gauri
196	22/11/2022	Interlocutory Application (I.B.C)	710102096652022	COMPANY PETITION IB (IBC)/2027(ND)2019	HARVINDER SINGH RP KAY EM COPPER PVT. LTD VS MEGHA VERMA AND ORS.	Application under any other provisions- IBC	23/11/2022	section wrong and 8-10 not clear page	SWATI SALUJA
197	22/11/2022	Interlocutory Application (I.B.C)	710102096572022	COMPANY PETITION IB (IBC)/321(ND)2022	SUNPLAST ELECTRONICS PRIVATE LIMITED VS SAHIL BATRA	IBC Under Sec 9	23/11/2022	case type wrong according your pdf memo party missed in application and index sign missed in application need to sign on every pages pages wrong arrange true copy missed	HIMANSHU
198	23/11/2022	Company Application(Companies Act)	710102096772022	COMPANY APPEAL(COMPANIES ACT)/81(ND)2021	HARNEK SINGH VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	23/11/2022	vakalatnama ticket not allowed on content	Aayush
199	22/11/2022	Interlocutory Application (I.B.C)	710102096692022	COMPANY PETITION IB (IBC)/299(ND)2022	ANKIT GUPTA VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	23/11/2022	25-75,81-82,84-90, not clear page and double page numbering	ADVOCATE GAUTAM SINGHAL
200	22/11/2022	Interlocutory Application (I.B.C)	710102096712022	COMPANY PETITION IB (IBC)/938(PB)2018	INDIAN OVERSEAS BANK VS M/S. RATHI TMT SARIA PVT. LTD.	Sec 60(5)	23/11/2022	ib not mention in main case and memo party missing and stamp paper missing and 86-94,96,98-99,101-107,113, not clear page and ticket not allowed mid on vakalatnama	KRISHAN KUMAR
201	22/11/2022	Interlocutory Application (I.B.C)	710102096552022	COMPANY PETITION IB (IBC)/401(ND)2017	MARTIN MINJ VS EARTH INFRASTRUCTURE S LTD.	Sec 60(5)	23/11/2022	merge file into one pdf	Arvind
202	22/11/2022	Interlocutory Application (I.B.C)	710102096582022		AGARWAL FUEL CORPORATION PRIVATE LIMITED VS MS. MAYA GUPTA IRP OF ACTION ISPAT AND POWER PVT LTD	Sec 60(5)	23/11/2022	main case not link and memo party missing and vakalatnama not mention in index	Praveen

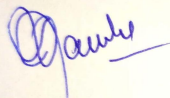
203	18-11-2022	0710102/07874/2022(No.of Docs - 2)	0710102078742022/3	INTERLOCUTORY APPLICATION (I.B.C)/4704(ND)2022	NARENDRA JINDAL Vs. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	23/11/2022		
204	18-11-2022	0710102/08189/2022(No.of Docs - 1)	0710102081892022/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/284(PB)2022	SATINDER PAL SINGH BHATIA & SMT. HARBHAJAN KAUR BHATIA Vs. ABW INFRASTRUCTURE LIMITED	----Rule 11 of NCLT	23/11/2022	Affidavit Back Date and Page No. Missing in PDF According your Index	
205	18-11-2022	0710102/08227/2022(No.of Docs - 1)	0710102082272022/3	INTERLOCUTORY APPLICATION(COMPANIES ACT)/275(PB)2022	AVPREET SINGH Vs. ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT	23/11/2022	Affidavit Back Date and Page No. Missing in PDF According your Index	
206	18-11-2022	0710200/41145/2018(No.of Docs - 1)	0710200411452018/12	COMPANY PETITION IB (IBC)/627(ND)2018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9	23/11/2022	Counsel Details Incomplete	
207	19-11-2022	0710102/01796/2022(No.of Docs - 1)	0710102017962022/10	COMPANY PETITION IB (IBC)/210(ND)2022	AIRWIL JKM INFRASTRUCTURE PVT. LTD Vs. CADILLAC INFOTECH PVT. LTD.	IBC under Sec 7	23/11/2022	1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
208	19-11-2022	0710102/02606/2022(No.of Docs - 2)	0710102026062022/11	COMPANY PETITION (COMPANIES ACT)/64(ND)2022	RISHABH BUILDWELL PRIVATE LIMITED Vs. NAKSHATRA RESIDENCY PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	23/11/2022	Page No. 35, Not Clear and Page Cut	
209	19-11-2022	0710102/05006/2022(No.of Docs - 2)	0710102050062022/2	INTERLOCUTORY APPLICATION (I.B.C)/3015(PB)2022	DURGA DAS AGRAWAL Vs. MR. MUKESH KUMAR	19(2)	23/11/2022	25 Rs, Welfare Fund Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	
210	19-11-2022	0710102/06502/2022(No.of Docs - 1)	0710102065022022/4	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED Vs. ALCHEMIST LIMITED	----	23/11/2022	Incomplete Documents and only Proof of Service Show	
211	19-11-2022	0710102/06502/2022(No.of Docs - 3)	0710102065022022/5	INTERLOCUTORY APPLICATION (I.B.C)/4176(ND)2022	SAI TECH MEDICARE PRIVATE LIMITED Vs. ALCHEMIST LIMITED	----	23/11/2022	Volume Wise Index Missing and Need to Applicant Sign on Every Pages in Reply and Page No. 15- 357 True Copy Sign Missing and Page After 38 to 249 Double Pagination	
212	19-11-2022	0710102/06999/2022(No.of Docs - 2)	0710102069992022/1	INTERLOCUTORY APPLICATION (I.B.C)/4141(PB)2022	CANARA BANK Vs. MS. RESHMA MITTAL	Sec. 12A	23/11/2022	Need to Applicant Sing on Every Pages in Reply	
213	19-11-2022	0710102/07867/2022(No.of Docs - 1)	0710102078672022/2	COMPANY PETITION IB (IBC)/718(ND)2022	UNION BANK OF INDIA Vs. M/S I WORLD BUSINESS SOLUTIONS PRIVATE LTD	IBC under Sec 7	23/11/2022	Page No. 5-10 True Copy Sign Missing	
214	19-11-2022	0710102/08772/2022(No.of Docs - 1)	0710102087722022/1	COMPANY APPLICATION(COMPANIES ACT)/408(ND)2022	SMT KAMLESH SINGH Vs. M/S NEEL PADAM BUILDERS PVT LTD & ORS	Application under any other provisions	23/11/2022	Index Missing and E-Stamp Paper Missing and True Copy Sign Missing	
215	19-11-2022	0710102/09373/2021(No.of Docs - 2)	0710102093732021/6	COMPANY PETITION IB (IBC)/18(ND)2022	RISEROSE BUSINESS PRIVATE LIMITED Vs. SPML INFRA LIMITED	IBC under Sec 7	23/11/2022	Need to Applicant Sign on Every Pages in Written Submissions	

216	19-11-2022	0710102/09553/2020(No.of Docs - 2)	0710102095532020/1	INTERLOCUTORY APPLICATION (I.B.C)/638(PB)2021	AGRANTE DEVELOPERS PVT. LTD. Vs. M/S EARTH BUILDPROP PVT LTD	Application under any other provisions- IBC	23/11/2022	Wrong Pagination According your Index	
217	19-11-2022	0710120/00548/2018(No.of Docs - 2)	0710120005482018/41	COMPANY PETITION IB (IBC)/995(ND)2018	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED	IBC Under Sec 9	23/11/2022	Need to Applicant sign on Every Pages in Reply and E-Stamp Paper Missing and Page No. 25-27 Page Not clear	
218	20-11-2022	0710102/01147/2022(No.of Docs - 5)	0710102011472022/6	INTERLOCUTORY APPLICATION (I.B.C)/1075(PB)2022	RABINDRA KUMAR MINTRI Vs. MADHAV SARAN AGARWAL & ORS	Sec 50(1)	23/11/2022	Page No. After 18 Page No. Missing and Page No. 46- 48 71-72, Page Not Clear and Page No. 53, 59-70 107- 195, 217-218, 219, 234, 244-245, 256-414, True Copy Sign Missing and Page no. 80 Page Cut and Volume Wise Index missing	
219	20-11-2022	0710102/02032/2021(No.of Docs - 2)	0710102020322021/5	COMPANY PETITION IB (IBC)/582(ND)2021	SANJAY KUMAR GOEL Vs. SARIKA INDUSTRIES PRIVATE LIMITED	IBC Under Sec 9	23/11/2022	E-Stamp Paper and Affidavit Missing	
220	21-11-2022	0710102/03594/2022(No.of Docs - 1)	0710102035942022/3	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS Vs. INTERNATIONAL LAND DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	23/11/2022	E-Stamp Paper Missing and Page No. 4-12 True Copy Sign Missing	
221	21-11-2022	0710102/03707/2022(No.of Docs - 7)	0710102037072022/1	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO Vs. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec 241 (2)	23/11/2022	Page No. 277, 61 Need to English Translate Copy and Please Mentioned Page No. in True Typed Copy	
222	21-11-2022	0710102/03707/2022(No.of Docs - 7)	0710102037072022/2	COMPANY PETITION (COMPANIES ACT)/156(PB)2022	UNION OF INDIA THROUGH SFIO Vs. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Sec 241 (2)	23/11/2022	Page No. 277, 61 Need to English Translate Copy and Please Mentioned Page No. in True Typed Copy	
223	22-11-2022	0710102/04784/2022(No.of Docs - 2)	0710102047842022/6	COMPANY PETITION IB (IBC)/505(ND)2022	MAHI BUILDHOME PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	23/11/2022	Affidavit verification date is not there	
224	22-11-2022	0710102/07776/2022(No.of Docs - 2)	0710102077762022/3	INTERLOCUTORY APPLICATION (I.B.C)/4624(PB)2022	GT INVESTMENTS BV Vs. M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	23/11/2022	Affidavit Back date	
225	22-11-2022	0710102/08762/2022(No.of Docs - 1)	0710102087622022/1	COMPANY PETITION IB (IBC)/770(PB)2022	SARAOGI UDYOG PRIVATE LIMITED Vs. SINDHU TRADE LINKS LIMITED	IBC Under Sec 9	23/11/2022	Affidavit Back date, True Copy sign msising in Page 6 according to PDF	
226	22-11-2022	0710102/08867/2021(No.of Docs - 2)	0710102088672021/5	COMPANY APPEAL(COMPANIES ACT)/143(ND)2021	DR ER RAJAINDEERR JAINA Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	23/11/2022	Page Numbers mssing in Index, Pagination missing, Sign msising in Rejoinder document	
227	22-11-2022	0710102/09579/2021(No.of Docs - 2)	0710102095792021/12	TRANSFER PETITION(COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. Vs. B AND A LTD. ORS.	Sec. 245	23/11/2022	E-filing receipt wrongly filed	
228	22-11-2022	0710102/09579/2021(No.of Docs - 2)	0710102095792021/13	TRANSFER PETITION(COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. Vs. B AND A LTD. ORS.	Sec. 245	23/11/2022	E-filing receipt wrongly filed	

229	22-11-2022	0710102/09579/2021(No.of Docs - 2)	0710102095792021/14	TRANSFER PETITION(COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. Vs. B AND A LTD. ORS.	Sec. 245	23/11/2022	Page 52 according to PDF Not Clear, E-filing receipt wrongly filed	
230	22-11-2022	0710102/09579/2021(No.of Docs - 2)	0710102095792021/15	TRANSFER PETITION(COMPANIES ACT)/36(PB)2021	SHARMILA SHETTY. Vs. B AND A LTD. ORS.	Sec. 245	23/11/2022	E-filing receipt wrongly filed	
231	22-11-2022	0710102/14343/2019(No.of Docs - 2)	0710102143432019/11	COMPANY PETITION IB (IBC)/3077(ND)2019	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD	IBC Under Sec 9	23/11/2022	Place the Welfare Fee stamp in Blank space in Vakalatnama	
232	22-11-2022	0710102/40134/2016(No.of Docs - 1)	0710102401342016/63	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Sec. 241(1),Sec. 242(4)	23/11/2022	Welfare Fee stamp msising in Page 2 according to PDF in Vakalatnama	
233	23-11-2022	0710102/02683/2022(No.of Docs - 2)	0710102026832022/7	COMPANY PETITION IB (IBC)/324(ND)2022	KARINA HEALTHCARE PRIVATE LIMITED Vs. HN REACON PRIVATE LIMITED	IBC under Sec 7	23/11/2022	Index missing	
234	23-11-2022	0710102/05397/2022(No.of Docs - 2)	0710102053972022/2	COMPANY PETITION (COMPANIES ACT)/120(ND)2022	VIBHA AGGARWAL Vs. KANTA PAPER PRODUCT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/11/2022	True Copy sign misising in Pages 44 to 75 according to PDF, Pages 51 to 53 according to PDF Not CLear	
235	23-11-2022	0710102/08774/2022(No.of Docs - 2)	0710102087742022/1	INTERLOCUTORY APPLICATION (I.B.C)/5557(ND)2022	PRISM JOHNSON LIMITED Vs. DOOSAN POWER SYSTEMS INDIA PRIVATELIMITED	Rule 11 of NCLT, 2016	23/11/2022	Notary msising in E-stamp	
236	23-11-2022		0710102032052022/6				23/11/2022	Index msising, E-stamp should be of Chennai only, True Copy sign msising in Memo of compliance document	
237	21-11-2022	0710102/02665/2021(No.of Docs - 1)	0710102026652021/2	COMPANY PETITION IB (IBC)/205(ND)2021	HERO FINCORP LTD. Vs. DCP INDIA PRIVATE LIMITED	IBC under Sec 7	23/11/2022	Wrongly Filed Need to be IA	
238	21-11-2022	0710102/03594/2022(No.of Docs - 2)	0710102035942022/4	COMPANY PETITION IB (IBC)/357(ND)2022	SURESH SAREEN & ORS Vs. INTERNATIONAL LAND DEVELOPERS PRIVATELIMITED	IBC under Sec 7	23/11/2022	E-Stamp Paper and Affidavit Missing	
239	21-11-2022	0710102/04101/2022(No.of Docs - 2)	0710102041012022/3	COMPANY PETITION (COMPANIES ACT)/86(ND)2022	PRAVESH AGGARWAL Vs. KBM FOODS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/11/2022	1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed Mid on Vakalatnama	
240	21-11-2022	0710102/04104/2022(No.of Docs - 2)	0710102041042022/1	COMPANY PETITION (COMPANIES ACT)/87(ND)2022	PRAVESH AGGARWAL Vs. ARSN AGRO PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23/11/2022	1 Rs. Court Fess Missing in Vakalatnama Ticket Not Allowed Mid on Vakalatnama	
241	21-11-2022	0710102/04135/2022(No.of Docs - 3)	0710102041352022/2	COMPANY APPEAL(COMPANIES ACT)/177(ND)2022	LH ASIAN TRADE FINANCE FUND LIMITED Vs. PIYOOSH GOYAL	Sec 252 (1)	23/11/2022	Page No. Mentioned in True Typed Copy	
242	21-11-2022	0710102/04257/2022(No.of Docs - 3)	0710102042572022/2	COMPANY PETITION IB (IBC)/491(ND)2022	STATE BANK OF INDIA THROUGH RESOLUTION PROFESSIONAL Vs. MR. SUBHASH AGGARWAL	Section 95(1)	23/11/2022	Page No. 17-20, 43-48, 54-55, 59-70, 73-95, True Copy Sign Missing and Please Deleted Extra Vakalatnama	
243	21-11-2022	0710102/04660/2022(No.of Docs - 2)	0710102046602022/3	RESTORATION APPLICATION (IBC)/45(ND)2022	RITESH AGARWAL Vs.	Application under any other provisions- IBC	23/11/2022	Proof of Service Missing According your Index	

244	21-11-2022	0710102/04863/2022(No.of Docs - 1)	0710102048632022/5	COMPANY PETITION IB (IBC)/670(ND)2022	AERIS COMMUNICATIONS INDIA PRIVATE LIMITED Vs. M/S KSHIV VENTURES PVT LTD	IBC Under Sec 9	23/11/2022	E-Stamp Paper Missing	
245	21-11-2022	0710102/05689/2022(No.of Docs - 2)	0710102056892022/1	INTERLOCUTORY APPLICATION (I.B.C)/3916(ND)2022	NEERAJ GUPTA Vs. ASHU GUPTA	Sec 60(5)	23/11/2022	Notary Stamp Missing in E-Stamp Paper	
246	21-11-2022	0710102/06044/2022(No.of Docs - 1)	0710102060442022/1	INTERLOCUTORY APPLICATION (I.B.C)/3596(ND)2022	SH. GYAN CHANDRA MISRA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Sec 60(5)	23/11/2022	Page No. 4-6 True Copy Sign Missing	
247	21-11-2022	0710102/06123/2019(No.of Docs - 2)	0710102061232019/19	COMPANY PETITION (COMPANIES ACT)/41(PB)2019	MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE LIMITED	Sec. 241(1)	23/11/2022	Wrongly Filed Need to be IA and Additional Separately Filed	
248	21-11-2022	0710102/07909/2022(No.of Docs - 1)	0710102079092022/1	RESTORATION APPLICATION (IBC)/78(ND)2022	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED	Rule 11 of NCLT, 2016	23/11/2022	E-Stamp Paper Missing and T.C Not Allowed in Annexures	
249	21-11-2022	0710102/08489/2021(No.of Docs - 2)	0710102084892021/3	COMPANY PETITION IB (IBC)/241(ND)2022	SJM INVESTMENTS (DELHI) PRIVATE LIMITED Vs. DEVINDU BUILDCON PRIVATE LIMITED	IBC under Sec 7	23/11/2022	Page No. 4-31 True Copy Sign Missing	
250	21-11-2022	0710120/00675/2018(No.of Docs - 5)	0710120006752018/29	COMPANY PETITION IB (IBC)/1032(ND)2018	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR INDUSTRIES LTD.	IBC under Sec 7	23/11/2022	Need to Applicant Sing on Every Pages in Written Submissions and Page No. 71- 533 True Copy Sign Missing and Please Master Index Paste on Top After Volume- 1 Index Paste	
251	22-11-2022	0710102/00235/2020(No.of Docs - 2)	0710102002352020/6	COMPANY APPLICATION(IBC)/266(ND)2020	R M HOUSEKEEPING Vs. HELPLINE HOSPITALITY PRIVATE LIMITED	Application under any other provisions- IBC	23/11/2022	Wrongly Filed Need to be IA	
252	22-11-2022	0710102/00236/2022(No.of Docs - 1)	0710102002362022/1	CONTEMPT PETITION(COMPANIES ACT)/6(PB)2022	REENA AHLUWALIA Vs. SUNTIME ENERGY LIMITED & OTHERS	Sec 425	23/11/2022	Need to Applicant Sign On Every pages in Written Submissions	
253	22-11-2022	0710102/00980/2022(No.of Docs - 7)	0710102009802022/11	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	23/11/2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	
254	22-11-2022	0710102/00980/2022(No.of Docs - 7)	0710102009802022/9	COMPANY PETITION (COMPANIES ACT)/30(PB)2022	MUKESH MOHTA Vs. BLUE SAPPHIRE HEALTHCARES PRIVATELIMITED	Application under any other provisions ,Sec. 213,Sec. 241(1),Sec. 242(4)	23/11/2022	Page No. 183-286 True Copy Sign Missing and Page No. 528 Page Not Clear	
255	22-11-2022	0710102/01015/2021(No.of Docs - 2)	0710102010152021/11	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) Vs. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	23/11/2022	Wrongly Filed Need to be IA	

256	22-11-2022	0710102/01589/2022(No.of Docs - 2)	0710102015892022/2	COMPANY APPEAL(COMPANIES ACT)/21(ND)2022	MRS ROOPA SOOD Vs. MR SATYA PRAKASH GUPTA	Sec 252 (3)	23/11/2022	Page No. Not Mentioned in Index and Need to Applicant Sign On Every Pages in Rejoinder	
257	22-11-2022	0710102/02463/2022(No.of Docs - 1)	0710102024632022/2	COMPANY APPEAL(COMPANIES ACT)/132(ND)2022	ANALJIT SINGH Vs. NEELU ANALJIT SINGH	Sec 252 (1) - By Government Body	23/11/2022	Page No. 6-16 True Copy Sign Missing	
258	22-11-2022	0710102/03404/2020(No.of Docs - 2)	0710102034042020/9	COMPANY PETITION IB (IBC)/567(ND)2021	CLIMAX ENTERPRISES PRIVATE LIMITED Vs. SUPER AAYS PRIVATE LIMITED	IBC Under Sec 9	23/11/2022	Order Wrong Please paste correct Order NCLT	
259	22-11-2022	0710102/03743/2022(No.of Docs - 2)	0710102037432022/5	COMPANY PETITION IB (IBC)/479(PB)2022	SBM BANK (INDIA) LIMITED Vs. FEEDBACK INFRA PRIVATE LIMITED	IBC under Sec 7	23/11/2022	Need to Applicant Sign on Every Pages in Written Submissions	
260	22-11-2022	0710102/03900/2021(No.of Docs - 2)	0710102039002021/6	COMPANY APPEAL(COMPANIES ACT)/127(ND)2021	DR ER RAJAINDEER JAINA Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	23/11/2022	Page No. Not Mentioned in Index and Need to Applicant Sign On Every Pages in Rejoinder	


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